

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—TWELFTH SESSION)

(2nd November to 16th December, 1988)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1989/Magha, 1910 (Saka)

PARLIAMENT LIBRARY
(Central Govt Publications)
Acc No RC...79.217...
Date...28.8.89.....

328.54R
M8

© 1989 BY LOK SABHA SECRETARIAT

PUBLISHED UNDER RULE 382 OF THE RULES OF PROCEDURE AND CONDUCT
OF BUSINESS IN LOK SABHA (SIXTH EDITION) AND PRINTED BY M/S.
AKASHDEEP PRINTERS, DARYAGANJ, DELHI.

PREFACE

This publication contains a brief resume of work done by Eighth Lok Sabha during the Twelfth Session *i.e.* from 2nd November to 16th December, 1988.

NEW DELHI ;
January, 1989

Magha, 1910 (Saka)

SUBHASH C. KASHYAP,
Secretary-General.

CONTENTS

	PAGE
1. DURATION OF SESSION	1
2. ADJOURNMENT MOTION	
Admitted and Discussed	2
3. BILLS	
(i) Government Bills	3
(ii) Private Members' Bills	9
4. CALLING ATTENTION	16
5. DISQUALIFICATION OF MEMBER ON GROUND OF DEFECTION	18
6. DIVISIONS	19
7. FINANCIAL BUSINESS	
(i) General Budget	20
(ii) Budget in respect of the State of the Tamil Nadu	20
(iii) Budget in respect of the State of the Punjab	20
8. LEAVE OF ABSENCE	21
9. MOTION	
Motion under Rule 388 for suspension of Rule	22
10. OBITUARY REFERENCES	23
11. PAPERS LAID ON THE TABLE	25
12. PERSONAL EXPLANATION UNDER RULE 357	26
13. PETITION	27
14. PRIVILEGE MATTER	28
15. QUESTIONS	
(i) Starred	29

(ii)

	PAGE
(ii) Short Notice	... 29
(iii) Unstarred	... 29
(iv) Half-an-Hour discussions arising out of answers to questions	30
16. RESOLUTIONS	
(i) Statutory Resolutions	31
(ii) Private Members' Resolution	32
17. SHORT DURATION DISCUSSIONS (RULE 193)	... 33
18. SITTINGS OF LOK SABHA	... 35
19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References	36
20. STATEMENTS	
(i) <i>Suo-motu</i> statements made/laid by Ministers under Rule 372	... 37
(ii) Matters under Rule 377 Position regarding receipt of replies from Ministers concerned (as on 31-1-1989)	... 39
21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	... 40

**RESUME OF WORK DONE BY EIGHTH LOK SABHA DURING THE
TWELFTH SESSION, NOVEMBER—DECEMBER, 1988**

1. DURATION OF SESSION

Date of commencement	...	2nd November, 1988
Date of adjournment <i>sine die</i>		*16th December, 1988
Date of prorogation	...	5th January, 1989
Total number of days of Session	...	45 days
Number of days of sittings	...	24 days
Number of hours of sittings	...	155 hours and 25 minutes

*The session was originally scheduled to conclude on Wednesday, the 7th December, 1988.

2. ADJOURNMENT MOTION

Admitted and Discussed

Subject	Name of member	Date when admitted	Date when discussed	Decision of the House	Time taken H. M.
Serious situation arising out of the recent accidents involving Indian Airlines aircraft.	Dr. Datta Samant	30.11.1988	30.11.1988 (The motion was taken up at 4 P. M.)	Withdrawn by the leave of the House.	3 44

3. BILLS

(1) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Forest Conservation (Amendment) Bill, 1988, as passed by Rajya Sabha.	—	2.11.88	7.12.88 13.12.88 (Consideration and passing)	11.05	19	—	Passed
2.	The Punjab Pre-emption (Chandigarh and Delhi Repeal) Bill, 1988, as passed by Rajya Sabha	—	2.11.88	—	—	—	—	Pending
3.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1988	3.11.88	—	4.11.88 (Consideration and passing)	0.20	19	2	Passed, as amended

1	2	3	4	5	6	7	8	9
		H M						
4.	The National Highways Authority of India Bill, 1988	4.11.88	—	24.11.88 25.11.88 28.11.88 29.11.88 (Consideration and passing)	6.18	3	—	Passed
5.	The Warehousing Corporations (Amendment) Bill, 1988, as passed by Rajya Sabha	—	21.11.88	—	—	—	—	Pending
6.	The Maternity Benefit (Amendment) Bill, 1988, as passed by Rajya Sabha	—	17.8.88 (Earlier Session)	21.11.88 (Consideration and passing)	4.10	13	—	Passed
7.	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1988	2.9.88 (Earlier session)	—	21.11.88 22.11.88 (Consideration and passing)	3.02	—	—	Passed
8.	The Indian Contract (Amendment) Bill, 1988	—	22.11.88	—	—	6	—	Pending

(ii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of article 16</i>) by Prof. P. J. Kurien.	4.11.1988	—	—	—	—	—	Pending
2.	The Scheduled Caste Converts (Reservation of Posts and Other Benefits) Bill, 1988 by Prof. P.J. Kurien.	4.11.1988	—	—	—	—	—	Pending
3.	The Married Women (Protection of Rights) Bill, 1988 by Shrimati Basavarajeswari.	4.11.1988	—	—	—	—	—	Pending
4.	The Banning of Sex Determination Tests Bill, 1988 by Shrimati Basavarajeswari.	4.11.1988	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
5.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of article 15</i>) by Shri S.M. Guraddi.	4.11.1988	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 1988 (<i>Substitution of new article for article 263</i>) by Shri S.M. Guraddi.	4.11.1988	—	—	—	—	—	Pending
7.	The Right to work Bill, 1988 by Shri Haroobhai Mehta.	4.11.1988	—	—	—	—	—	Pending
8.	The High Court of Orissa (Establishment of a Permanent Bench at Berhampur) Bill, 1988 by Shri Somnath Rath.	4.11.1988	—	—	—	—	—	Pending
9.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of article 141</i>) by Shri Shantaram Naik.	4.11.1988	—	—	—	—	—	Pending
10.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of article 344, etc.</i>) by Shri Shantaram Naik.	4.11.1988	—	—	—	—	—	Pending
11.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of the Preamble</i>) by Shri Shantaram Naik.	4.11.1988	—	—	—	—	—	Pending

12.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of article 143</i>) by Shri Shanataram Naik.	4.11.1988	—	—	—	—	—	Pending
13.	The Foreign Visits by the President and Members of the Council of Ministers Bill, 1988 by Shri Syed Shahabuddin.	4.11.1988	—	—	—	—	—	Pending
14.	The Official Languages (Amendment) Bill, 1988 (<i>Amendment of section 3</i>) by Shri Syed Shahabuddin	4.11. 988	—	—	—	—	—	Pending
15.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1988 by Shri Syed Shahabuddin.	4.11.1988	—	—	—	—	—	Pending
16.	The Commissions of Inquiry (Amendment) Bill, 1988 (<i>Amendment of section 5</i>) by Prof. Madhu Dandavate.	4.11.1988	—	—	—	—	—	Pending
17.	The Indian Telegraph (Amendment) Bill, 1988 (<i>Amendment of section 5</i>) by Shri Syed Shahabuddin.	4.11.1988	—	—	—	0 07	minutes taken on introduction of Bills at S. Nos. 1 to 17	Pending

1	2	3	4	5	6	7	8	9
					H M			
18.	The Constitution (Amendment) Bill, 1986 (Amendment of article 311) by Shri Suresh Kurup.	17.4.1986 (Earlier Session)	—	12.8.1988 (Eleventh Session) 4.11.1988 25.11.1988 (Further Session) consideration)	2 42 (excluding 08 minutes taken during Eleventh Session)	Nil	Nil	The motion was declared as not carried in accordance with the Rule 157 of the Rules of Procedure and in accordance with the Constitution.
19.	The Constitution (Amendment) Bill, 1988 (Amendment of articles 102 and 191) by Shri V.S. Krishna Iyer.	25.11.1988	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 1988 (Amendment of article 80) by Shri V.S. Krishna Iyer.	25.11.1988	—	—	—	—	—	Pending
21.	The Cinematograph (Amendment) Bill, 1988 (Amendment of section 5B) by Shri V. Tulsiram.	25.11.1988	—	—	—	—	—	Pending

22.	The Crop Insurance Corporation Bill, 1988 by Prof. Madhu Dandavate.	25.11.1988	—	—	—	—	Pending
23.	The Oil-seeds and Edible Oils Production Bill, 1988 by Prof. Madhu Dandavate.	25.11.1988	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 1988 (<i>Amendment of Eighth Schedule</i>) by Shri V.S. Krishna Iyer.	25.11.1988	—	—	—	—	Pending
25.	The Construction Workers (Regulation of Employment and Conditions of Service) Bill, 1988 by Shri V.S. Krishna Iyer.	25.11.1988	—	—	—	—	Pending
26.	The Indian Penal Code (Amendment) Bill, 1988 (<i>Substitution of new section for section 500, etc.</i>) by Shri Thampan Thomas.	25.11.1988	—	—	—	—	Pending
27.	The Textile Industry (Taking Over of Management) Bill, 1988 by Shri Harooobhai Mehta.	25.11.1988	—	—	0 05 minutes taken on introduction of Bills at S. Nos. 19 to 27	—	Pending

1	2	3	4	5	6	7	8	9
28.	The Unorganised Labour Welfare Fund Bill, 1985 by Shri Balasubrah Vitha Patil.	26.7.1985 (Earlier Session)	—	25.11.1988 (consideration)	H M 2 09	Nil	Nil	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1. Bills pending at the end of Eleventh Session	...	295
2. Bills introduced	...	26
3. Bills—Motion for introduction negatived	...	Nil
4. Bills discussed	...	2
5. Bills withdrawn	...	Nil
6. Bills negatived	...	1
7. Bills removed from the Register of Pending Bills	—	4
8. Bills—Part-discussed	...	1
9. Bills pending at the end of the session <i>vide</i> para No. 2703 of Bulletin-Part II, dated 6-1-1989	...	316

4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister	Date	Time H. M.
1	2	3	4	5	
1.	One-day token strike by a large number of employees of the Indian Airlines resulting in dislocation of air services and inconvenience to passengers and the steps taken by the Government to resolve the issues involved.	Shri Ramashray Prasad Singh	Shri Shivraj V. Patil	28.11.1988	1 02
2.	Reported atrocities on women in different parts of the country and the steps taken by the Government in that regard.	Shri Shanti Dhariwal	Smt. Margaret Alva	29.11.1988	2 07
3.	Reported pollution of river Brahmaputra due to a peculiar disease afflicting fish and vegetable plants in Assam and the steps taken by the Government in that regard.	Shri Muhiram Saikia	Shri Bhajan Lal	1.12.1988	0 36

4. Recent strike by a large number of workers of industrial establishments in Delhi and nearby areas and the steps taken by the Government to resolve the issues involved.	Shri Bajju Ban Riyan	Shri Bindeshwari Dubey ----- 5.12.1988	1 22
5. Situation arising out of the decision of the Government of India to set up a joint venture in collaboration with M/s. Pepsico Inc. U.S.A.	Shri S. Jaipal Reddy	Shri Jagdish Tytler ----- 6.12.1988	1 25
6. Situation arising out of the withdrawal of number of trains by the Eastern and South Eastern Railways and introduction of revised timings of some trains resulting in inconvenience to the passengers and the steps taken by the Government in that regard.	Shri Chintamani Jena	Shri Mahabir Prasad ----- 16.12.1988	1 19
7. Sad plight of cotton growers in various parts of the country and the steps taken by the Government to provide relief to them.	Shri V. Sobhanadreeswara Rao	Shri Bhajan Lal ----- 16.12.1988	0 54

5. DISQUALIFICATION OF MEMBER ON GROUND OF DEFECTION

Name of Member	Constituency & State	Remarks
Shri Lalduhoms	Mizoram (Mizoram)	Disqualified for being a member of Lok Sabha in terms of clause (2) of article 102 of the Constitution with effect from 24 November, 1988. (Bulletin Part I, Dt. 24.11.1988)

6. DIVISIONS

No. of Divisions held	..	14
-----------------------	----	----

7. FINANCIAL BUSINESS

Subject	Date of Presentation	Dates of Discussion	Time Taken	
			H	M
	(i) General Budget			
Supplementary Demands for Grants in respect of the Budget (General) for 1988-89.	2.12.1988	6.12.1988	5	20
	(ii) Budget in respect of the State of Tamil Nadu			
Supplementary Demands for Grants in respect of the Budget (Tamil Nadu) for 1988-89.	29.11.1988	2.12.1988 5.12.1988	2	32
	(iii) Budget in respect of the State of Punjab			
Supplementary Demands for Grants in respect of the Budget (Punjab) for 1988-89.	30.11.1988	5.12.1988	2	46

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri Gangadhar S. Kuchan	17th August to 23rd August and 29th August to 5th September, 1988.	} 7th December, 1988
2.	Shrimati Vijayanthimala Bali	2nd November to 4th November and 15th November to 28th November, 1988.	
3.	Shrimati Akbar Jahan Abdullah	2nd November to 4th November and 15th November to 7th December, 1988.	

9. MOTION

Motions under Rule 388 for suspension of Rule

Sl. No.	Subject	Member who moved	Date on which motion moved	Time taken	Remarks
				H M	
1.	Suspension of rule 67 of the Rules of Procedure and Conduct of Business in the Lok Sabha in its application to the motion for the introduction of the Constitution (Sixty-second Amendment) Bill, 1988 in as much as an identical Bill namely, the Constitution (Amendment) Bill, 1985 (<i>amendment of article 326</i>) by Shri Satyagopal Misra, M.P. is already pending before the House.	Shri B. Shankaranand	13.12.88	0.01	Adopted

10. OBITUARY REFERENCES

Sl. No.	Name	Date of Death	Date on which obituary reference made	Time taken
1.	Shri R.D. Bhaadare, (Member, Fifth Lok Sabha)	5.9.1988		H M
2.	Dr. Karni Singh, (Member, Fifth Lok Sabha)	6.9.1988		
3.	Shri S.B.P. Pattabhi Ramaraog (Member, Seventh Lok Sabha)	21.9.1988	2.11.1988	0 09
4.	Shri Lakhmu Bhawani, (Member, Third Lok Sabha)	26.9.1988		
5.	Shri P. Thanulingam Nader, (Member, Second Lok Sabha)	3.10.1988		
6.	Shri Anant Prasad Sharma, (Member, Fifth Lok Sabha)	11.10.1988		

1	2	3	4	5
7.	Shri Kolo Kaiho, (Member, Sixth Lok Sabha)	13.10.1988	18.11.1988	H M 0 01
8.	Shri Nitiraj Singh Choudhary, (Member, Fifth Lok Sabha)	28.10.1988	24.11.1988	0 02
9.	Shri Kailash Prakash, (Member, Sixth Lok Sabha)	17.11.1988	7.12.1988	0 01
10.	Dr. Nagendra Singh, (Member, Constituent Assembly)	11.12.1988	12.12.1988	0 04

11. PAPERS LAID ON THE TABLE

(a) By Government	...		1061
(b) By Private Member	3

12. PERSONAL EXPLANATION UNDER RULE 357

Brief subject	Name of Member who made the Personal explanation	Date	Time Taken
Regarding certain remarks made about him during discussion under Rule 193 on 15.11.1988.	Shri B. Shankaranand	15.11.1988	H.M. O-10

13. PETITION

Presented by Member

...

...

One

14. PRIVILEGE MATTERS

Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5
<p>Notice received from the Registrar of the High Court of Delhi on 23rd September 1988, requiring the Speaker to arrange to show cause in connection with Civil Miscellaneous Petition No. 4374/88 and Civil Writ Petition No. 199 /88 filed by Shri Ude Singh D'al against the Union of India, the Speaker, Lok Sabha and Shri Hardwari Lal, M.P.</p>	...	2.11.1988	H 0 M 02	<p>The Speaker observed that he had decided not to respond to the notice and had passed on the relevant papers to the Minister of State in the Ministry of Law and Justice for taking such action as he might deem fit to apprise the Court of the correct Constitutional position and the well established practice and convention of the House.</p>

15. QUESTIONS

(i) *Starred Questions*

- | | |
|---|------|
| (a) Number of Questions put down in Question Lists for answers. | *389 |
| (b) Number of Questions orally answered. | 128 |

(ii) *Short Notice Questions*

- | | |
|--|-----|
| (a) Number of Questions put down in Short Notice Question Lists. | Nil |
| (b) Number of Short Notice Questions orally answered. | Nil |

(iii) *Unstarred Questions*

- | | |
|---|--------|
| Number of Questions for which written answers were laid
Including those put down for oral answers but not reached for
oral answers. | **4159 |
|---|--------|

* Includes 9 Starred Questions transferred from one Ministry to another.

** Includes 59 Unstarred Questions postponed/deleted/transferred from one Ministry to another.

(iv) Half-an-Hour Discussion arising out of answers to Questions

Sl. No.	Brief Subject	Name of the member who raised the discussion	Date	Ministry/ Department	Time Taken	
					Hrs.	Mts.
1.	Implementation of Desert Development Programme	Shri Virdhi Chander Jain	28.11.88	Agriculture	0	39
2.	Ban on Communal Organisations	Dr. G.S. Rajhans	5.12.88	Home Affairs	1	02

16. RESOLUTIONS

(1) Statutory Resolutions

Sl. No.	Subject	Article/section of Constitution/Act	Name of member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8

31

1.	Approval of the Proclamation issued by the President on the 7th September, 1988 under article 356 of the Constitution in relation to the State of Mizoram	Art. 356	Shri Buta Singh	2.11.88	H M 3-23	Home Affairs	Adopted
2.	Approval of the continuance in force of the Proclamation dated 11.5.87 in relation to the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months with effect from 11.11.1988	Art. 356	Shri Buta Singh	2.11.88 3.11.88	4-53	Home Affairs	Adopted

(ii) Private Member's Resolution

Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks
Implementation of New 20-Point Programme	Shri Somnath Rath	19.8.1988 2.9.1988 (Eleventh Session) 18.11.1988 2.12.1988	H M 4-59 (excluding 2 hours and 32 minutes taken during Eleventh Session)	Programme Implementation	Discussion not concluded

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of members who raised the discussion	Date (s) of discussion	Time taken	Ministry/Department concerned	Remarks
					H M		
1.	Demands of farmers and agricultural labour	193	Shri C, Janga Reddy	3.11.88 4.11.88 17.11.88 18.11.88	9 35	Agriculture	
2.	Commission reported to have been paid by M/s Bofors in the Howitzer gun deal	193	Prof. Madhu Dandavate	15.11.88 16.11.88	9 15	Defence	
3.	Rise in prices of essential commodities	193	*Dr. Chinta Mohan	26.11.87 3.12.87 (Ninth Session) 24.11.88 25.11.88	2 51 (Excluding 4 hours & 06 minutes taken during the Ninth Session)	Food and Civil Supplies	

* Resigned w.e.f. 2nd March, 1988

1	2	3	4	5	6	7	8
					H M		
	4. Dismal performance of Indian sportsmen in the Seoul Olympic Games	193	Shri, C. Janga Reddy	1.12.88 13.12.88 16.12.88	2 58	Human Resource Development (Deptt. of Youth Affairs and Sports)	
	5. Statement made by Minister of State in the Ministry of Agriculture in the House on the 7th December, 1988 regarding the damage due to cyclone in the States of West Bengal and Orissa and the Union Territory of Andaman and Nicobar Islands.	193	Kum. Mamata Banerjee	16.12.88	0 16	Agriculture	

18. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date on which decided	Remarks
1.	Cancellation of sitting on Monday, the 14th November, 1988.	4.11.1988	The House decided that on account of 99th Birth Anniversary of Shri Jawaharlal Nehru, the sitting fixed for 14th November, 1988, be cancelled.
*2.	Fixation of sittings from 12.12.1988 to 16.12.1988	7.12.1988	The Speaker informed that Lok Sabha would adjourn on the 7th December, 1988 and sit from 12.12.1988 to 16.12.1988 for transaction of Government business.

* Lok Sabha was scheduled to adjourn *sine die* on 7.12.1988.

19, SPEAKER/DEPUTY SPEAKER/CHAIRMAN**Announcements/Observations/References**

Sl. No.	Subject	By whom	Date
1.	Tribute paid to Shri G.V. Mavaankar, first Speaker of Lok Sabha on his birth centenary.	Deputy Speaker	25.11.1988
2.	Appreciative references to the working of the Lok Sabha Secretariat on the occasion of its Diamond Jubilee.	Members/Speaker	2.12.1988
3.	Reference to Fortieth Anniversary of the Universal declaration of Human Rights.	Speaker	7.12.1988
4.	Reference to the tragic and large scale loss of life and property caused by the devastating earthquake in the Soviet Republic of Armenia on 7th December, 1988.	Speaker	13.12.1988
5.	Valedictory remarks on the conclusion of the Twelfth Session	Speaker	16.12.1988

20. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1.	Two accidents involving Indian Airlines and Vayudoot aircraft near Ahmedabad and Guwahati Airport respectively on the 19th October, 1988.	Shri Shivraj V. Patil	2.11.1988	0 07
2.	Clearance given to the proposal of M/s. Punjab Agro-Industries Corporation for setting up a joint venture in Punjab with M/s. Voltas and in Collaboration with M/s. PEPLSICO.	Shri Jagdish Tytler	3.11.1988	0 15
3.	Developments in Maldives.	Shri Rajiv Gandhi	4.11.1988	0 09
4.	Fire incident in the Mahul refinery of the Bharat Petroleum Corporation Limited on 9th November, 1988.	Shri Brahm Dutt	15.11.1988	0 05
5.	Recognition of the newly formed State of Palestine.	Shri P. V. Narasimha Rao	16.11.1988	0 02
6.	Government Business for the commencing the 21st November 1988.	Smt. Sheila Dikshit	18.11.1988	0 12
7.	Allocation of imported edible Oils to vanaspatti industry	Shri Sukh Ram	21.11.1988	0 04
8*	Visit of Mr. Gorbachev, General Secretary of the Central Committee of the CPSU and President of the Presidium of Supreme Soviet to India.	Shri Rajiv Gandhi	21.11.1988	0 04

* Prime Minister also laid on the Table copies of Agreement between the Government of Republic of India and the Government of the Union of Soviet Socialist Republics on (i) Economic and Technical Cooperation for setting up of Vindhyachal Thermal Power Station Stage-II (ii) avoidance of double taxation of income, (iii) long term cooperation in the exploration and use of outer space for peaceful purposes (iv) Construction of nuclear power station in India (v) Protocol on Economic and Technical Cooperation in Power Project and (vi) joint Indo-Soviet Summit statement.

1	2	3	4	5
9.	Provincial Council elections in the North-Eastern Province of Sri Lanka	Shri P. V. Narasimha Rao	22.11.1988	0 07
10.	Government Business for the week commencing the 28th November, 1988.	Shri, H.K.L. Bhagar	25.11.1988	0 10
11.	Espionage activities of two officials of the Pakistan Embassy.	Shri P.V. Narasimha Rao	1.12.1988	9 02
12.	Government Business for the week commencing the 1th December, 1988.	Shri H.K.L. Bhagar	2.12.1988	0 09
13.	Discovery of oil at Nāda in Cambay Basin of Gujarat.	Shri Brahm Dutt	6.12.1988	0 01
14.	Report of the National Commission on Urbanisation submitted to Government in August, 1988.	Smt. Mohsina Kidwai	7.12.1988	0 07
15.	Damages due to cyclone in the States of West Bengal, Orissa and the Union Territory of Andaman and Nicobar Islands and the relief measures undertaken.	Shri Shyam Lal Yadav	7.12.1988	0 08
**16.	National Forest Policy.	Shri Z.R. Ansari	7.12.1988	0 05
17.	Guwahati High Court Order in the writ petition challenging the President's Proclamation under article 356 of the Constitution in relation to the State of Nagaland.	Shri Bata Singh	12.12.1988	0 04

** Minister also laid on the Table a copy of Resolution enunciating the revised National Forest Policy.

(ii) **Matters Under Rule 377**

Position regarding receipt of replies from Minister concerned as on 31.1.1989

	Total number of matters raised.	Number of replies sent to Members & copies endorsed to Lok Sabha Secretariat.	Percentage of replies sent to the Members by the Ministers
First Session	61	61	100
Second Session	351	345	98.3
Third Session	158	152	96.2
Fourth Session	150	145	96.6
Fifth Session	330	304	92.1
Sixth Session	149	135	90.1
Seventh Session	178	160	89.9
Eighth Session (Part I)	341	276	81.0
Eighth Session (Part II)	147	123	83.7
Ninth Session	178	135	75.8
Tenth Session	362	247	68.2
Eleventh Session	153	95	62.0
Twelfth Session	180	75	41.7

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	H. M.	
ADJOURNMENT MOTIONS	3 44	2.4
BILLS		
(a) Government Bills	56 46	36.5
(b) Private Members' Bill	5 03	3.2
BUDGETS		
(a) General Budget	5 20	3.4
(b) Budget in respect of States under President's rule	5 18	3.4
CALLING ATTENTION NOTICES (Rule 197)	8 46	5.7
DISCUSSIONS		
(a) Half-an-Hour Discussions (Rule 55)	1 41	1.1
(b) Short duration Discussions (Rule 193)	24 55	16.0
MATTERS UNDER RULE 377	4 27	2.9
MOTION UNDER RULE 388	0 01	—
QUESTIONS	17 50	11.5
RESOLUTIONS		
(a) Statutory Resolutions	8 16	5.3
(b) Private Members' Resolutions	4 59	3.2
STATEMENTS (Rule 372)	1 51	1.2
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	6 28	4.2
	----- 155 25	----- 100.0

Akashdeep Printers 20, Daryaganj, New Delhi-110 002.